

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Noslar International Limited Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Sajeve Bhushan Deora; Last 5 digit of registration number: 10581

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				977928				NA
2	Liquidation costs incurred till date				2073295				NA
3	Secured financial creditors	4	387685143	4	386138996	0	1546146	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors								<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	152	9526954	152	9196346		238580	92028	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	191	12443460	188	8794185		2144347	1074356	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	24367986					24367986	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	9855857	15	5051093		3756	4801008	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		364	443879400	359	412231843	0	3932829		